

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Moser Baer Electronics Limited Date of Commencement of Liquidation: 19-11-2020; List of Stakeholders as on Date: 20-03-2021; Name of IP: Mr. Hemant Sharma; Last 5 digit of registration number: 10019

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1722500						NA
2	Liquidation costs incurred till date		766811						NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	685573513	2	685573513		0		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	91	55288675	91	33072853		22215822		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	1299846061	10	1252568927		47277134		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		103	2043197560	103	1971215293	0	69492956	0	